

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/5815/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

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Dated Guwahati, the 10 August, 2022.

Sub:- **Commuted leave.**

Ref:- Your letter No. DJCH. I-5/2022/2081 Dated 08.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **extension of your commuted leave period by another 4 days, till 10.08.2022**, has been granted.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/5816-17/A, dated , 10-08-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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